

ciation of India Fishery Industry in February 1990 stating that deep-seas fishing operations have been stopped due to economic non-viability.

(b) to (d). Government has taken various steps to solve the problems being faced by the deep-sea fishing industry. Various plan scheme have been formulated for provided assistance to deep-sea fishing companies by way of interest subsidy on loans, enquiry participating, assistance for conversion of vessels of diversified fishing etc. Proposals as and when received for rehabilitation are also considered on merits.

Purchase of Moong Dal

10112. SHRI MANJAY LAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Akola Deport of the National Cooperative Consumers Federation of India had made purchase of Moong whole worth Rs. 5 crores from July to December, 1988;

(b) whether these purchases were without specific indents and without calling for tenders,

(c) whether any enquiry was conducted in this regard; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) NCCF have reported that moong whole worth about Rs. 4.20 crores was PURCHASED BY ITS AKOLA DEPORT DURING THE PERIOD FORM JULY, 1988 TO FEBRUARY, 1989.

(b) The purchase were made through auction from the regulated market, and through negotiations from the Cooperative

Societies and from others in anticipation of indents from Civil Supplies Corporations and other Organisation.

(c) and (d). The investigations into the matter are in progress. Final action would be taken after findings are available. Meanwhile, the then Deport Incharge, Akola has been placed under suspension.

Enquiry into Washing Away of Rice

10113. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether rice worth about Rs. 1.65 crores meant for export through Kandla Port during 1980-81 was reported to have been washed away by cyclone;

(b) if so, the details thereof;

(c) whether any enquiry was conducted in the matter; and

(d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). No, Sir. No quantity of rice stores in Kandla Port was washed away due to rain and cyclone at the Port in 1980-81. However, the rice suffered damage because of rain and cyclone.

(C) AND (d). No enquiry was done, as the NCCF claim against insurance company is sub-judice in Hon'ble High Court of Delhi.

Supplies of HMT Watches

10114. SHRI DEVENDRA PRASAD YADAV: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether during 1979-80 the Na-